

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.11178 of 2015

(Arising out of OIO-AHM-EXCUS-002-COMMR-24-14-15 dated 30/03/2015 passed by Commissioner of Central Excise-AHMEDABAD)

Itc Ltd

Food Division, Pulikeshinagar, P O Banglore,
Karnataka

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri B.V. Kumar, Advocate & Shri PP Jadeja, Consultant for the Appellant
Shri Ghanasyam Soni, Joint Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 28.09.2022
DATE OF DECISION:10.01.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11686 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul